

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

Subject: Promotion of Civil Judges (Junior Division) to the posts of Civil Judges (Senior Division).

ORDER

No.: 809 of 2024/RG


Dated: 20.07.2024

After considering comparative seniority, vigilance report and performance of judicial officers falling in the consideration zone, evaluated in terms of criteria laid down vide High Court order No. 648 dated 07.09.2019, the following Civil Judges (Junior Division), are temporarily promoted as Civil Judges (Senior Division). They shall however, continue to work at their respective place of postings till their formal adjustment against the posts of Civil Judge (Senior Division) is made by the High Court:-

- 1) Iqbal Rafiq Vakil
- 2) Touseef Ahmad Magray
- 3) Ms. Madhu
- 4) Zahoor Ahmad Ganaie
- 5) Ms. Lubna Sultan
- 6) Jeewan Kumar
- 7) Ms. Arti Devi
- 8) Ms. Jyoti Bhagat
- 9) Fidah Hussain Nayek
- 10) Ms. Girja Shavan
- 11) Tabraiz Ahmed
- 12) Junaid Imtiyaz Mir
- 13) Shafeeq Ahmad Malik
- 14) Ms. Rajni Bhagat
- 15) Brij Raj Singh
- 16) Sandeep Singh Sen
- 17) Ms. Shabnam Sheikh
- 18) Shafeeq Ahmed
- 19) Wangial Tsering
- 20) Moneer Ahmad
- 21) Chemit Yurgyal
- 22) Faizan I Nazar

The assessment of Shri Mir Sayeem Qayoom, Civil Judge (Junior Division), who figures at Sr. No. 7 in the consideration zone for promotion to the post of Civil Judge (Sr. Division) is kept in the sealed cover in terms of the Article 110A(2), till the outcome of the regular enquiry initiated against him..

By Order


(Shahzad Azeem)
Registrar General
Dated: 20.07.2024

No.: 25742-809 /RG/GS

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____;
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar;
4. Registrar Rules, High Court of J&K and Ladakh, Srinagar;
5. Registrar (I.T) Computers, High Court of J&K and Ladakh, Srinagar;

6. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
7. All Principal District & Sessions Judges, UTs of J&K and Ladakh;
..... for information.
8. CPC, eCourts, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
9. Concerned Officers. _____;
10. Incharge Library, High Court Wing Srinagar/Jammu for information and for keeping the record of the same.
11. Order File.


20.07.24 .
Registrar General